

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/443 **Dated Shillong, the 5th September, 2023**

In view of this Registry's Notification No. HCM.II/123/2015/Pt./Estt./180 dated 17th August, 2023 declaring **8th September, 2023** as holiday for the High Court of Meghalaya, all cases fixed on the above date shall stand adjourned and will be listed in due course.

Further, DIVISION BENCH I, DIVISION BENCH II and DIVISION BENCH III will not sit w.e.f. **11th to 14th September, 2023** and all matters fixed before the said DIVISION BENCHES during the above period shall stand adjourned and will appear in the following order except for urgent matters which, if any, may be mentioned before the DIVISION BENCH comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee which will sit at 10.30 A.M. on the above dates in Court Room No. 2:

1. Cases fixed on 08.09.2023 will appear on 15.09.2023;
2. Cases fixed on 11.09.2023 to 14.09.2023 will appear on 19.09.2023.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/443-A **Dated Shillong, the 5th September, 2023**
Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
6. The Registrar (Judicial Service) High Court of Meghalaya, Shillong for kind information.
7. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information of the advocate General/Additional Advocate General.
8. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- ✓ 10. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
11. All Court Masters concerned for information and necessary action.
12. Notice Board.
13. Office File.


JOINT REGISTRAR (LISTING)

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5/9/23